

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 221  
22/241/242/ND/2020

**IN THE MATTER OF:**

**Mr. Amarjit Singh Chatha**

**...PETITIONER**

**Vs.**

**M/s. Moon Light Propbuild Pvt. Ltd. & Ors.**

**...RESPONDENT**

**Section**

**Under Section 241/242**

**Order delivered on 11.02.2020**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C.**

**:Ms. Shivambika Sinha  
and Ms. Neelambika  
Singh, Advocates**

**For the Respondent/ Corporate-debtor**

**:Mr. Kartik Bhardwaj,  
Advocate (Respondent  
No. 2 and 3.)**

**ORDER**

Heard the submissions made by the counsel for operational-creditor. Advocate Kartik Bhardwaj appeared on behalf of the respondent Nos. 2 and 3 and offered to file "Vakalatnama" within three days and reply within two weeks. The request is acceded to. Post the matter to 16.03.2020

**-sd-**

**(V.K. Subburaj)  
Member (T)**

**-sd-**

**(P.S.N. Prasad)  
Member (J)**